

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE,
CHENNAI

Original Application No.10 of 2017 (SZ)

Original Application No.18 of 2017 (SZ)

Original Application No.58 of 2017 (SZ)

Original Application No.105 of 2017 (SZ)

*Suo Motu Proceedings initiated based on the news item Published
in "The Times of India" Chennai-Edition dated 20.01.2017
on the caption "Bhavani river water unfit for consumption"
and "Waste from Mettupalayam Government Hospital ends up
in Bhavani River"*

... Applicant(s)

Versus

*The Chief Secretary,
Government of Tamil Nadu,
Secretariat, Chennai and others.*

... Respondent(s)

With

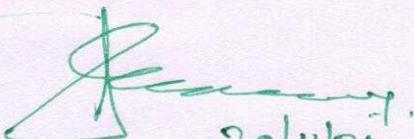
*M.Gobineelan S/o.P.P.Mani,
No.5/1-1,Rest House Road,
Sirumugai,Coimbatore-641 302.*

... Applicant(s)

Versus

*The Secretary to the Government,
Department of Environment and Forest,
Government of Tamil Nadu,
Secretariat, Fort St.George,
Chennai and others..*

... Respondent(s)


20/1/21
MEDICAL OFFICER
GOVT HOSPITAL

With

*T.T.Rangasamy,
President,*

*Bhavaani Nadhineer Matrum Nilathadi Neer
Paadhuhaappuk Kuzhu,*

(Bhavani River Water and Ground Water Protection Committee)

Uma Sankar Nilaiyam, L.S.Puram,

Mettupalayam-641 301.

... Applicant(s)

Versus

State Government of Tamil Nadu

Through its Chief Secretary,

Government of Tamil Nadu,

Fort St. George, Chennai and Ors..

... Respondent(s)

With

D.Satheesh Kumar

No.2/17, Ramasamy Pillai Street-3,

Mahadevapuram,

Mettupalayam.

... Applicant(s)

Versus

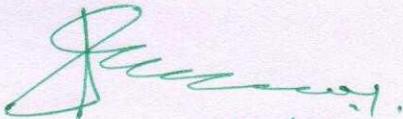
State Government of Tamil Nadu

Rep.by its Chief Secretary,

Fort St. George,

Secretariat, Chennai and Ors.

... Respondent(s)

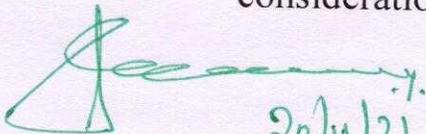


MEDICAL OFFICER
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METTUPALAYAM.

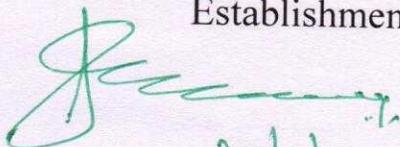
Report by Chief Medical Officer, Government Hospital,
Mettupalayam, Coimbatore.

I Dr. A. Kannan M.B.B.S. D.A. son of Thiru. S.R. Angamuthu,
Hindu aged about 53 now serving as Chief Medical Officer at the
Government Hospital Mettupalayam, Coimbatore District report as
follows

1. I am the Respondent herein. I am filing this report on behalf of
the Government Hospital Mettupalayam Coimbatore District, as
such I am well acquainted with the facts of the case from the
available records. I have read the Original Applications
10,18,58&105 of 2017 filed by the Petitioner in support of the
above Original Application Order dated 22.3.2021, 15.7.2021
and 09.9.2021 and deny the allegations contained therein except
those that are specifically admitted herein under and I submit the
following before the Hon'ble National Green Tribunal for kind
consideration.


20/11/21
**MEDICAL OFFICER
GOVT HOSPITAL
METTUPALAYAM.**

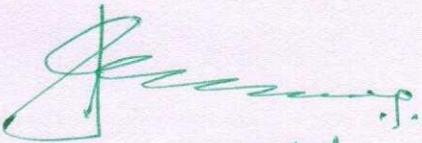
2. I humbly submit that the narrated facts are true to the best of my knowledge. I submit to the Hon'ble National Green Tribunal that the Government Hospital, Mettupalayam Coimbatore District do not discharge directly neither its Common waste nor its bio medical waste into River Bhavani.
3. I submit to the Hon'ble National Green Tribunal that Common waste generated from the Government Hospital Mettupalayam, that are non-toxic non-polluting, in particular water discharged into Mettupalayam Municipal drainage.
4. I submit to the Hon'ble National Green Tribunal that the bio-medical wastes generated from the Government Hospital, Mettupalayam are collected by Government of Tamil Nādu authorized agency M/S Teknotherm Private Limited Coimbatore which has established a common treatment facility in accordance with the Biomedical waste (Management and Handling) Rules 1998 for collection transportation and disposal of the biomedical wastes generated from the Health Care Establishment.



MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM.

5. I submit to the Hon'ble National Green Tribunal that the distance between Government Hospital, Mettupalayam and River Bhavani is nearly one Kilometer and hence waste water generated at the Government Hospital, Mettupalayam never discharged directly into River Bhavani, on the other hand, it is let into Mettupalayam Municipality Common drainage facility only.

6. In compliance of the Hon'ble National Green Tribunal Southern Zone Chennai in O.A. 10, 18,58 and 105 of 2017 order dated 22.03.2021. the State Government of Tamil Nādu Health and Family Welfare Department has released a sum of Rs.102 Lakhs to Public Works Department for construction of a new Combined Sewage Treatment Plant STP (100 KLD) within Government Hospital, Mettupalayam as a remedial measure in G.O.Ms.No.554 Health and Family Welfare (H1) Department
Dated:16.12.2020.

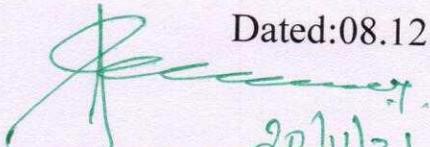


20/11/21

**MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM**

7. I submit to the Hon'ble National Green Tribunal that Assistant Executive Engineer, Public Works Department Buildings (Construction and Maintenance) Sub Division Medical works Coimbatore has submitted a status report on construction of Sewage Treatment Plant where pipe line connection and erection of equipment for the Sewage Treatment Plant is in progress and submitted probable date of completion is 15.12.2021 letter number F56/GH/2021/AEE Dated. 19.11.2021. I enclose a copy of the received from the PWD for the Tribunal's perusal.

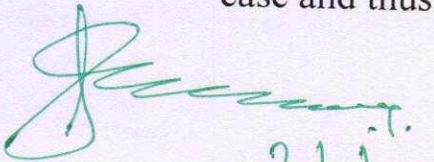
8. I submit to the Hon'ble National Green Tribunal that Government Hospital , Mettupalayam complying with Biomedical Waste Management Rules 2016 and Solid Waste Management Rules 2016 from the day, they came into force with necessary infrastructure. Form III (See Rule 10) Authorization No.20BAD35997248 Dated:08.12.2020 Proceedings No F.1000 BN/BWA/OS/DEE/TNPCB/CBN/2016 Dated:08.12.2020 of the District Environmental Engineer ,


20/11/21
MEDICAL OFFICER
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Tamilnadu Pollution Control Board ,Coimbatore North.I submit before the Hon'ble National Green Tribunal that there is no wanton or willful negligence on the part of Government Hospital , Mettupalayam. Free Medical Services provided by the Government Hospital Mettupalayam for General Public and kindly consider health services are over burdened due to present Covid-19 pandemic.

9. For the reasons stated in the report it is most humbly prayed that this Honorable National Green Tribunal may kindly consider to waive the environmental compensation levied estimated Rs.51.06 lakhs up to 29.10.2020 and Rs.3750 per day there on for Government hospital Mettupalayam.

In view of the above, it is therefore prayed that this Honourable Tribunal may be pleased to accept this individual response and may deem fit and proper in the facts and circumstances of this case and thus render justice.



20/11/21.
**MEDICAL OFFICER
GOVT. HOSPITAL
METTUPALAYAM.**